

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, HISAR

ORDER

In view of order No. 35/RG/Spl./Misc. dated 27.08.2020 of the Hon'ble Punjab and Haryana High Court, Chandigarh as well as telephonic conversations with the Registrar General of the Hon'ble Punjab and Haryana High Court, Chandigarh, the Courts functioning in this Session Division shall remain closed on every working Saturday for the time being till further orders. However, officers/officials posted in this Session Division shall continue to work from home on the said days and shall not leave the station without prior permission of this office. The cases already fixed in the Courts on the aforesaid days shall be adjourned accordingly.

All concerned be informed accordingly.

Dated :- 15.01.2021

Sd/-
District & Sessions Judge,
Hisar

ENDST. NO. 988-1018 /DATED 15-1-2021

Copy is forwarded to the following, for information and necessary action :-

01. All the Judicial Officers posted in this Session Division.
02. The Superintendents of Police, Hisar and Hansi
03. The District Attorney, Hisar
04. The Presidents, Bar Association, Hisar and Hansi

afm
District & Sessions Judge,
Hisar